

Articles of Association of the National Buildings Construction Corporation Limited, New Delhi. [Placed in Library, See No. LT-1762/63].

NOTIFICATION UNDER CUSTOMS ACT, ETC.

The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat):
I beg to lay on the Table—

(i) a copy of Notification No. G.S.R. 1446 dated the 7th September, 1963, under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944, making certain further amendment to the Customs and Central Excise Duties Export Drawback (General) Rules, 1960. [Placed in Library, See No. LT-1763/63].

(ii) a copy each of the following Notifications under section 159 of the Customs Act, 1962:—

(a) G.S.R. No. 1444 dated the 7th September, 1963.

(b) G.S.R. No. 1445 dated the 7th September, 1963.

(c) G.S.R. No. 1447 dated the 7th September, 1963.

(d) G.S.R. No. 1493 dated the 10th September, 1963.

[Placed in Library, see No. LT-1764/63].

NOTIFICATIONS UNDER EMPLOYEES' PROVIDENT FUNDS ACT

The Minister of Irrigation and Power (Dr. K. L. Rao): On behalf of Shri C. R. Pattabhi Raman I beg to lay on the Table a copy each of the following Notifications under sub-section (2) of section 4 of the Employees' Provident Funds Act, 1952:—

(i) G.S.R. No. 1235 dated the 3rd August, 1963 extending the said Act to canteens.

(ii) G.S.R. No. 1432 dated the 29th August, 1963 extending the said Act to aerated water industry.

(iii) G.S.R. No. 1461 dated the 29th August, 1963 making certain amendment in Notification No. G.S.R. 786 dated the 16th June, 1962 extending the said Act to the fruit and vegetable preservation industry.

[Placed in Library, see No. LT-1765/63].

12.29 hrs.

MINUTES OF PARLIAMENTARY COMMITTEES

(i) MINUTES OF SIXTH SITTING OF THE COMMITTEE ON ABSENCE OF MEMBERS

Shri Khadilkar (Khed): I beg to lay on the Table the Minutes of the Sixth sitting of the Committee on Absence of Members from the Sitings of the House held during the current Session.

(ii) MINUTES OF THE FOURTH SITTING OF THE COMMITTEE ON GOVERNMENT ASSURANCES

Shri Morarka (Jhunjhunu): I beg to lay on the Table the Minutes of the Fourth sitting of the Committee on Government Assurances held during the current session.

श्री प्रकाशवीर शास्त्री (विजनौर) :
अध्यक्ष महोदय, आश्वासनों सम्बन्धी समिति की कार्रवाई का चौथा जो विवरण श्री मोरारका ने सदन के पटल पर प्रस्तुत किया है, मैं इस के सम्बन्ध में आप से एक व्यवस्था चाहता हूँ। इस आश्वासन सम्बन्धी समिति के सम्बन्ध में क्या कुछ ऐसा भी व्यवस्था है कि दो दो, तीन तीन सालों तक आश्वासन देते रहें और उन का कोई उत्तर न दिया जाये? उदाहरण के लिये आप की ही